

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b) Delhi Administration has received a request from the mother of late Km. Sneh Lata Paul, Ex-Head Mistress for payment of retirement benefits.

(c) and (d) Delhi Administration has intimated that retirement benefits such as GPF, death-cum-retirement gratuity and group insurance have already been paid to the mother of the deceased. Under the rules, mother of the deceased is not entitled to family pension.

#### **Translation of Quran in Indian Languages**

844. DR. SHRIKANT RAMCHANDRA JICHKAR :

SHRI RAM GOPAL YADAV :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the Indian languages in which the Holy Quran has been translated;

(b) whether these copies would be made available in the Parliament Library; and

(c) whether Government have financed some of the translation projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c) The Government has neither published nor funded the publication of a translation of the Holy Quran into any of the Indian languages. However, according to the information given by Markazi Maktaba-Islami to the National Book Trust, several private Organisations have published translations of the Holy Quran in Hindi, Bengali, Gujarati, Kannada, Marathi, Punjabi, Tamil, Telugu and English.

#### **Progress made by National Commission for Women**

845. SHRI MURLIDHAR CHANDRAKANT BHANDARE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state what is

the progress made by the National Commission for Women in ameliorating the condition of women in this country in general and by way of legislation in particular ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :

The areas in which progress has been made by the National Commission for Women are as given below :—

1. Review of legislations affecting women is an important function of the Commission. The information regarding the various laws and special provisions relating to women which the Commission should examine has been compiled by the Commission. Three Committee of experts have been constituted to look into the various aspects relating to the amendments or review of the existing provisions of the Constitution and other laws.
2. The Commission has organised a seminar on the issues relating to child rape so that greater awareness regarding the problems of child rape could be generated and greater involvement of voluntary organisation could be sought to control the menace of child rape.
3. The Commission has also examined the provisions relating to the Dowry (Prohibition) Act, 1961 and the Commission of Sati (Prevention) Act, 1987.
4. The Commission has also examined certain specific issues of topical importance, such as epilepsy being equated with insanity in the Hindu Marriage Act, 1955 and being accepted as the main ground for divorce.
5. The Commission has also taken up the cases regarding complaints of harrasement and of atrocities against women with the appropriate authorities in the concerned States. In some cases, members of the Commission have also visited and

enquired into complaints from various States.

6. The Commission has also examined the working of Women's Cell in the Ministries to make the Women's Cell more active.
7. The Members of the Commission have been inspecting Jails and remand homes while on tours to different States.
8. An Expert Group is studying the subject of custodial justice for women.
9. The Commission has also been actively contributing to increase awareness generation and mobilisation of women, through participation in conferences and meetings organised by Government agencies and voluntary organisations in several States.
10. The Commission has been holding periodical meetings with lady Members of Parliament, women professionals in the media, etc. to stay tuned to the current thinking on relevant issues and to exchange ideas. It has been meeting representatives of women's voluntary organisations at structured sessions as well as at informal meetings.

#### Basic Facilities in Educational Institutions

846. SHRI MENTAY PADMANABHAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that National Council of Educational Research and Training in their 5th Survey have found that a number of Educational Institutions all over the country lack basic minimum facilities;

(b) if so, what are the other findings of the Survey;

(c) whether Government propose to formulate and crash Scheme to provide minimum facilities to secondary and primary schools; and

(d) if so, the details thereof ?

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THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SEENA) : (a) and (b) The main findings of the Fifth All-India Educational Survey show the following position of basic minimum facilities in the school system of the country as on 30-9-1986 :—

Facilities	Percentage of school having the facilities
Pucca Building	60.63%
Drinking Water	54.72%
Libraries	13.33%
Play Ground	63.90%
Urinals	26.20%
Lavatories	13.33%

(c) and (d) In addition to the various schemes of the States/UTs to provide basic facilities in their schools, the Central Government launched the Centrally-sponsored Scheme of Operation Blackboard (OB) from 1987-88 to bring about substantial improvement in facilities in Primary schools. This scheme has the three following inter-dependent components :—

- (i) Provision of two pucca classrooms with a deep Varandah and separate toilet facilities for boys and girls.
- (ii) Provision of atleast two teachers and as far as possible, one of them a woman.
- (iii) Provision of essential teaching-learning material.

During the period from 1987-88 to 1991-92, the OB Scheme has been implemented in 84% of the blocks comprising 77% Primary Schools. The Scheme will be continued during the VIII Plan period.

#### Central Assistance to Training cum-Employment Centre for Women

847. SHRI SUSHILKUMAR SAMBHAIRAO SHINDE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the statewide details of training cum-employment centres for women in the country at present;